Minutes of EFC meeting No. 05/AM-18 dated 18.08.17 for import of restricted items

Meeting No. 05 of AM-18 of EXIM Facilitation Committee (EFC) was held on 18.08.2017 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

(i) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
(ii) Dr. Anup Kainthola, Quarantine Inspector, D/o AHD&F
(iii) Shri S.P. Roy, Jt. DG, DGFT
(iv) Shri Abdul Sadiq Khan, FTDO, DGFT

3. The total number of cases considered in the meeting was 261. The Committee approved 42 cases, rejected 04 cases & deferred 215 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. **The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters, except in the cases of import of gold dore and the import authorizations are to be issued on the basis of these minutes.**

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016 and 11.11.2016.
2.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016 and 11.11.2016.
3.	M/s. Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos of Alpacas(15 males, 15 female) 30 nos of Llamas(15 male, 15 female) 30 nos of Wallabies (15 male, 15 female)	88.70	D/o AHD&F vide Letter No. 102-122/2014-Trade dated 06.07.2017 has informed that the committee under the chairmanship of Animal Husbandry Commissioner has deliberated on the above mentioned application and subsequent inspection report submitted by Quarantine Officer, Hyderabad. The committee observed that the optimum infrastructure needed for shelter of the animals to be imported is yet to be completed. D/o of AHD&F has also requested the firm to take necessary step and complete the requirement after which a fresh inspection of the premises will be carried out. The committee decided to keep the application in abeyance and

					withdraw the case from agenda, until further clearance from D/o AHD&F. Recommended by MoEF&CC vide OM No. 3-85/2016/WL dated 08.02.17.
4.	M/s. Sagawadi Education & Gaushala Public Charitable Trust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from D/o AHD&F on 17.08.16.
5.	M/s. Qualitat Products India, Chandigarh 01/53/8/660/AM17/Q-2/IC	14.09.16	25000 nos of Bovine Semen as per Annexure-1	82.76	D/o AHD&F vide OM No. 102-01/2013-Trade dated 27.06.16 has sought information from the firm. The committee decided to keep the application in abeyance and withdraw the case from agenda, until further clearance from D/o AHD&F.
6.	M/s. Dhritiman Datta, Kolkata 01/53/8/631/*AM17*/D-10/IC	07.09.16	2850 nos of Live Birds	0.91	Comments sought from MOEF(WL) on 16.09.16. D/o AHD&F vide OM No. 102-119/2014-Trade dated 06.10.16 has sought information from the firm. The committee decided to keep the application in abeyance and withdraw the case from agenda, until further clearance from D/o AHD&F.
7.	M/s. I. Z. Aquatic Life, Kolkata 01/53/8/701/AM17/I-28/IC	26.09.16	Live Ornamental Fish	55.03	D/o AHD&F vide OM dated 08.11.2016 has sought information from the firm. The committee decided to keep the application in abeyance and withdraw the case from agenda, until further clearance from D/o AHD&F.
8.	M/s. Shades Aqua zone, Chennai 01/53/8/752/AM17/S-64/IC	13.10.16	42,000 nos. of Live Ornamental fishes	10.62	D/o AHD&F vide OM dated 01.11.2016 has sought information from the firm. The committee decided to keep the application in abeyance and withdraw the case from agenda, until further clearance from D/o AHD&F.
9.	M/s. J.K. Trust, Bombay 01/53/8/863/AM17/J-19/IC	26.10.16	30 Nos of Live Bulls	152.55	D/o AHD&F vide OM No. 102-47/2013–Trade dated 07.04.17 has sought information from the firm. The committee decided to keep the application in abeyance and withdraw the case from agenda, until further clearance from D/o AHD&F.
10.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from D/o AHD&F & MOEF(WL) on 15.12.2016

11.	M/s Bernadine Maria Jane Sathyanathan, Mumbai 01/53/8/989/AM17/B-20/IC	14.12.16	2 nos of African Grey Parrot (Psittacus Erithacus), 1no. of Umbrella Cockatoo (Cacatua Alba), 1nos of Blue & Gold Macaw(Ara Ararauna) and 1nos of Blue Fronted Amazon (Amazon aestiva)	.52	Recommended by D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 19.01.17 Comments sought from MoEF&CC on 16.12.16 and subsequently on 22.05.2017 & 03.08.2017.
12.	M/s Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicugana Pacos), 1nos of Llama(llama glama), 1nos of Mandrill Monkey(Mandrillus Sphnix), 5 nos of Lemur(Lemur catta) and 1nos of Cassowary (casuarius bennetti)	8,777	Comments sought from D/o AHD&F & MOEF(WL) on 16.12.2016
13.	M/s. Delta Exim Services , Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Comments sought from MOEF(WL) on 07.12.16 Recommended by D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17
14.	M/s Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-32/IC	17.01.17	200nos Laboratory Mice (Mus Musculus) & 200nos of Laboratory Mouse frozen Spems (Straws)/Mouse Frozen Embryo(vials)	20.46	Comments sought from D/o AHD&F on 24.1.2017
15.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	D/o AHD&F vide OM dated 03.04.17 has sought additional information from the firm.
16.	M/s A.S. Agro, Mumbai 01/53/8/1121/AM17/A-59/IC	05.01.17	5 Pairs of Pygmy Horse Shetland Pony & 5 pairs of Pygmy Horse Pella Bella Pony	15	**Approved** as recommended by D/o AHD&F vide OM 110-102/2016(NF-T) dated 18.08.2017
RA Mumbai may issue the import authorization to the applicant for import of 05 Pairs of Pygmy Horse Shetland Pony & 05 pairs of Pygmy Falabella Pony from GCA for a CIF value of Rs 15,00,000/- (USD 22,727.26) subject to the conditions mentioned in the D/o AHD&F OM No. 110-102/2016(NF-T) dated 18.08.2017 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
17.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from D/o AHD&F on 13.1.2017. MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.2017 has sought information from the firm.
18.	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from D/o AHD&F on 17.2.2017
19.	M/s Tata Memorial Centre, Mumbai 01/53/8/1439/AM17/T-42/IC	17.03.17	100 nos of Live mice 95 Male & 5 Female	2.70	Comments sought from D/o AHD&F on 21.3.2017
20.	M/s National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.4.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	D/o AHD&F vide OM dated 31.05.2017 has suggested to seek comments from Ministry of Health & Family Welfare. Comments sought from CSIR.
21.	M/s Jose Maria Telleria, Manali , H.P. 01/53/8/0135/AM18/J-4/IC	28.4.17	1 Pet Dog	Nil	Comments sought from D/o AHD&F on 9.5.17
22.	M/s Hidden Streams,	5.4.17	4 nos of Kangal Puppies	1.12	Comments sought from D/o

	Kottakuppam , T.N. 01/53/8/0004/AM18/H-2 /IC				AHD&F on 26.4.17
23.	M/s Indira Gandhi Zoological Park, Vishkhapatnam 01/53/8/185/AM18/I-3/IC	4.5.17	4 nos of Grant Zebras	--	Comments sought from D/o AHD&F on 12.5.17 Recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017
24.	M/s Shabdi International, Mumbai 01/53/162/MISC/AM18/S-8/IC	2.5.17	2 Pairs Goats	.50	Comments sought from D/o AHD&F on 12.5.17
25.	M/s Shabdi International, Mumbai 01/53/8/151/AM18/S-7/IC	2.5.17	10 Pairs Goats	2.0	Comments sought from D/o AHD&F on 12.5.17
26.	M/s. Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.04.17	15 MTs of Aquatic Fish feed	0.0001	Comments sought from D/o AHD&F dated 15.05.2017
27.	M/s. Nootan Fish Company, Bijnor 01/53/8/0114/AM18/N-5/IC	27.04.17	100Nos. of Live Fish Koi	2.00	Comments sought from D/o AHD&F dated 15.05.2017
28.	M/s. Renu Bhatia, Gurugram (HR) 01/53/8/266/AM18/R-5/IC	19.05.17	1 No. of Female Dog	NA	Comments sought from D/o AHD&F on 24.05.2017
29.	M/s. Hazara Stud Farm, Ambala, Haryana 01/53/8/207/AM18/H-8/IC	09.05.17	20 Nos. Of Broodmares	526.34	Comments sought from D/o AHD&F on 29.05.2017
30.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 Sport Horses	21.55	D/o AHD&F vide letter dated 27.06.17 has sought information from the firm.
31.	M/s. J.K. Trust, Bombay 01/53/8/157/AM18/J-6/IC	02.05.17	500 Nos. of Bovines Sexed Semen-Gir	10.19	**Rejected** as not recommended by D/o AHD&F vide OM No. 102-47/2013-Trade dated 17.08.2017
32.	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/IC	02.05.17	1000 Nos. of Bovines Sexed Semen-HF	15.29	Comments sought from D/o. AHD&F on 01.06.2017
33.	M/s. Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC	22.05.17	1000 Nos. of Frozen Bovine Gir Embryos, Milking Gir 100%	257.00	D/o AHD&F vide OM dated 19.07.2017 has sought information from the firm.
34.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 Sport Horses	21.0	Comment sought from D/o. AHD&F on 01.06.2017
35.	M/s. Aravali Sports & Cultural Foundation, Delhi 01/53/8/375/AM18/A-23/IC	1.06.17	3 Horses for polo (Polo Ponies)	**24.71**	**Approved** as recommended by D/o AHD&F vide OM No.110-102/2016(NF-T) dated 02.08.2017
RA CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos of horses (Polo Ponies) from Argentina for a CIF value of Rs 24,71,560/- (USD 35308) subject to the conditions mentioned in the D/o AHD&F OM No.110-102/2016(NF-T) dated 02.08.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi.					
36.	M/s. Nanoli Stud & Agricultural Farms, Mumbai 01/53/8/385/AM18/N-12/IC	13.06.17	3 nos. of Broodmares	65.70	**Approved** as recommended by D/o AHD&F vide OM No.110-102/2016(NF-T) dated 02.08.2017
RA Mumbai may issue the import authorization to the applicant for import of 03 Nos of Broodmares from USA/UK/Canada/Ireland/Australia/France/Japan/New Zealand & UAE for a CIF value of Rs 65,70,000/- (Euro 90,000) subject to the conditions mentioned in the D/o AHD&F OM No.110-102/2016(NF-T) dated 02.08.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					

37.	M/s. Highgrove Stud & Agricultural Frms, Mumbai 01/53/8/380/AM18/H-13/IC	13.06.17	15 nos. of Broodmares	328.50	**Approved** as recommended by D/o AHD&F vide OM No.110-102/2016(NF-T) dated 02.08.2017
RA Mumbai may issue the import authorization to the applicant for import of 03 Nos of Broodmares from USA/UK/Canada/Ireland/Australia/France/Japan/New Zealand & UAE for a CIF value of Rs 3,28,50,000/- (Euro 4,50,000) subject to the conditions mentioned in the D/o AHD&F OM No.110-102/2016(NF-T) dated 02.08.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
38.	M/s. Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.06.17	25000 Doses of HF Conventional Semen of the Bulls	68.05	D/o. AHD&F vide letter dated 06.07.2017 has sought information from the firm.
39.	M/s. Abigail Mary Anne Slater, Gurgaon (Haryana) 01/53/8/356/AM18/A-22/IC	07.06.17	3 Nos. of Polo Horses	21.00	**Approved** as recommended by D/o AHD&F vide OM No.110-102/2016(NF-T) dated 02.08.2017
RA Mumbai may issue the import authorization to the applicant for import of 03 Nos of Broodmares from Malaysia for a CIF value of Rs 21,00,000/- (USD 32160) subject to the conditions mentioned in the D/o AHD&F OM No.110-102/2016(NF-T) dated 02.08.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
40.	M/s. Nikhil Mohan , Gurgaon 01/53/162/Misc/AM-18/N-15/IC	15.06.17	1 Pet Dog	.075	Comments sought from D/o. AHD&F 20.06.2017
41.	M/s. Narendra Singh Rajawat, Jaipur 01/53/8/406/AM18/N19/IC	23.06.17	8 Polo Ponies	81.66	**Approved** as recommended by D/o AHD&F vide OM No.110-102/2016(NF-T) dated 02.08.2017
RA Jaipur may issue the import authorization to the applicant for import of 08 Nos of Polo Ponies from UK for a CIF value of Rs 81,66,000/- (GBP 96,000) subject to the conditions mentioned in the D/o AHD&F OM No.110-102/2016(NF-T) dated 02.08.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
42.	M/s. Sun Pharma Advanced Research Company Ltd, Baroda 01/53/8/407/AM18/S-26/IC	23.06.17	20 Nos. of Male and Female NZW non littermates	7.53	D/o AHD&F vide OM dated 19.07.2017 has sought information from the firm.
43.	M/s. Matsya Koi Farm Inida, Dehradun 01/53/8/371/AM18/M-7/IC	12.06.17	Ornamental Fishes	10.00	**Approved** as recommended by D/o AHD&F vide OM No. 110-103/2016(NF-T) dated 02.08.2017
RA Dehradun may issue the import authorization to the applicant for import of 2,000 Nos of Ornamental Fishes [as per quantity and description mentioned in the D/o AHD&F OM No. 110-103/2016(NF-T) dated 02.08.2017] from Indonesia for a CIF value of Rs 10,00,000/- (USD 15105.74) subject to the conditions mentioned in the D/o AHD&F OM No. 110-103/2016(NF-T) dated 02.08.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Dehradun..					
44.	M/s. Southern Inida Aquatech, Chennai 01/53/8/336/AM18/S-19/IC	26.06.17	Ornamental Fishes	41.73	D/o. AHD&F vide OM dated 02.08.2017 has informed that the application is not in the prescribed format as per the revised Sanitary Protocol for import of ornamental Fishes into India. DGFT may intimate the applicant that the application needs to be submitted in the prescribed format.
45.	M/s. Shourya Malhotra, Noida 01/53/8/442/AM18/S-30/IC	04.06.17	2 Pet Dogs	NA	**Approved** as recommended by D/o AHD&F vide OM No. 110-104/2016/(NF-T) dated 02.08.2017 **(Ex-post facto**

					approval)
46.	M/s. Yervada Stud & Agricultural Farm ,Pune 01/53/8/460/AM18/Y-1/IC	06.06.17	1 Stallion and 3 Mares	225.29	D/o. AHD&F vide letter dated 02.08.2017 has sought information from the firm
47.	M/s. Embassy Projects P. Ltd, Bangalore 01/53/8/474/AM18/E-7/IC	10.06.17	12 Nos. of Sport Horses Boy	56.40	D/o. AHD&F vide letter dated 02.08.2017 has sought information from the firm
48.	M/s. Water World, Howrah, WB 01/53/8/404/AM18/W-3/IC	21.06.17	Ornamental Fishes	54.05	D/o. AHD&F vide OM dated 02.08.2017 has informed that the application is not in the prescribed format as per the revised Sanitary Protocol for import of ornamental Fishes into India. DGFT may intimate the applicant that the application needs to be submitted in the prescribed format.
49.	M/s. I.Z. Aquatic Life, Kolkata 01/53/8/403/AM18/I-14/IC	27.06.17	Ornamental Fishes	53.91	D/o. AHD&F vide OM dated 02.08.2017 has informed that the application is not in the prescribed format as per the revised Sanitary Protocol for import of ornamental Fishes into India. DGFT may intimate the applicant that the application needs to be submitted in the prescribed format.
50.	M/s. Eldhose Benny, Kerala 01/53/8/359/AM18/E-5/IC	09.06.17	Ornamental Fishes	30.82	D/o. AHD&F vide OM dated 02.08.2017 has informed that the application is not in the prescribed format as per the revised Sanitary Protocol for import of ornamental Fishes into India. DGFT may intimate the applicant that the application needs to be submitted in the prescribed format.
51.	M/s. Marine Reef Paradise, Mumbai 01/53/8/358/AM18/M-6/IC	09.06.17	Ornamental Fishes	12.64	D/o. AHD&F vide OM dated 02.08.2017 has informed that the application is not in the prescribed format as per the revised Sanitary Protocol for import of ornamental Fishes into India. DGFT may intimate the applicant that the application needs to be submitted in the prescribed format.
52.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	Clarification sought from the firm on 13.07.2017
53.	M/s. Sinjini Traders, Kolkata 01/53/162/Misc/AM18/S-20/IC	24.05.17	Ornamental Fishes	11.91	Comments sought from D/o AHD&F on 14.07.17
54.	M/s. R.D.International, Kolkata 01/53/162/Misc/AM18/R-10/IC	14.06.17	Ornamental Fishes	21.08	Comments sought from AHD&F on 14.07.17
55.	M/s. Madras Crocodile Bank	6.07.17	2 Orinoco Crocodiles	NA	Comments sought from D/o.

	Trust, Mamallapuram,TN				AHD&F & MOEF&CC on 14.07.17
56.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 0153/8/469/AM18/M-9/IC	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought from D/o. AHD&F & MOEF&CC on 14.07.17
57.	M/s. Shefali Sharma 01/53/8/162/AM-18/S-31/IC	06.06.17	Pet Dog	NA	Comments sought from D/o. AHD&F 06.07.2017
58.	M/s. Sri Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta, Bangalore 01/53/8/410/AM18/S-27/IC	23.06.17	2 Male & 2 Female Giraffe	.60	Comments sought from MOEF (WL) 29.06.2017 D/o. AHD&F vide OM dated 19.07.2017 has sought information from the applicant.
59.	M/s. K. Kamala ,IFS, Zoological Gardens, Mysuru 01/53/8/162/AM18/K-7/IC	24.06.17	Zebras (01 Male and 03 Female)	.80	Comments sought from MOEF&CC D/o. AHD&F on 26.07.2017
60.	M/s. K. Kamala, IFS, Zoological Gardens, Mysuru 01/53/8/461/AM18/K-6/IC	6.07.17	3:3 Green Anaconda	.60	Comments sought from D/o. AHD&F on 26.07.17 Recommended by MoEF&CC vide OM No. 3-47/2017/WL dated 16.08.17
61.	M/s. Tata Memorial Centre, Mumbai 01/53/8/512/AM18/T-14/IC	19.07.17	40 Nos. of Live Mice	9.99	Comments sought from AHD&F on 27.07.17
62.	M/s. Translational Health Science & Technology Inst, Faridabad 01/53/8/535/AM18/T-13/IC	24.07.17	60 Nos. of Mice	2.07	Comments sought from D/o. AHD&F on 27.07.17
63.	M/s. Translational Health Science & Technology Institute, Faridabad 01/53/8/534/AM18/T-12/IC	24.07.17	78 Nos. of Mice	18.99	Comments sought from D/o. AHD&F on 27.07. 17
64.	M/s. Translational Health Science & Technology Institute, Faridabad 01/53/8/533/AM18/T-11/IC	27.07.17	7 Nos. of Mice	3.46	Comments sought from D/o. AHD&F on 27.07.17
65.	Mr. Vikram Singh Rathore, Jaipur 01/53/8/529/AM18/V-10/IC	2.07.17	9 Nos. of Polo Ponies	81.60	**Approved** as recommended by D/o AHD&F vide OM No. 110-102/2016 (NF-T) dated 17.08.2017.
RA Jaipur may issue the import authorization to the applicant for import of 09 Nos. of Polo Ponies from New Zealand/UK/Argentina for a CIF value of Rs 81,60,000/- (GBP 96,000) subject to the conditions mentioned in the D/o OM No. AHD&110-102/2016 (NF-T) dated 17.08.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
66.	M/s. National Institute of Immunology, New Delhi 01/53/8/536/AM18/N-20/IC	24.07.17	HA-TCR-TG Mice: Inbred Balb/C.TG (TCR-SFE) THY1.1 (2Male & 4 Female)	Euro 6.00	**Approved** as recommended by D/o AHD&F vide OM No. 110-105/2016(NF-T) dated 17.08.2017.
RA CLA New Delhi may issue the import authorization to the applicant for import of 06 Nos. of Live Mice (2 male and 4 female of HA-TCR-TG Mice; Inbred balb/c.TG (TCR-SFE) THY 1.1 strain from France for a CIF value of Rs. 375/- (Euro 6) subject to the conditions mentioned in the D/o AHD&F OM No. 110-105/2016(NF-T) dated 17.08.2017..as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi.					
67.	M/s. Genex Distributors, Karnal, Haryana	21.07.17	11000 Nos. Frozen Bovine Semen	54.86	**Rejected** as not recommended by D/o AHD&F vide OM No. 110-

	01/53/8/528/AM18/G-19/IC				114/2017(NF-T) dated 17.08.2017.
68.	M/s. Your Friends Aquarium, Chennai 01/53/8/524/AM18/Y-2/IC	20.07.17	Ornamental Fish	119.83	Comments sought from D/o. AHD&F on 28.07.17
69.	Mr. Sunjay Kapur, New Delhi 01/53/8/549/AM18/S-36/IC	28.07.17	09 of Polo Ponies	21.50	**Approved** as recommended by D/o AHD&F vide OM No. 110-102/2016 (NF-T) dated 18.08.2017.
RA CLA New Delhi may issue the import authorization to the applicant for import of 09 Nos. (05 Gelding and 04 Female) of Polo Ponies from UK for a CIF value of Rs 1,21,50,000/- (GBP 1,35,000) subject to the conditions mentioned in the D/o AHD&F OM No. 110-102/2016 (NF-T) dated 18.08.2017.as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi.					
70.	M/s. SA Zoological Centre, Bhubaneshwar 01/53/8/541/AM18/S-35/IC	26.07.17	465 Nos. of Live Animals (as per list enclosed)	230	D/o. AHD&F vide OM dated 17.08.17 has sought information from the firm.
71.	M/s. Lets Go Fishing, Bangalore 01/53/8/544/AM18/L-4/IC	26.07.17	Ornamental Fish	75.95	Comments sought from D/o. AHD&F on 31.07.17
72.	M/s. Sweta Kumari Ganguly, Kolkata 01/53/8/565/AM18/S-39/IC	2.08.17	Ornamental Fish	29.80	Comments sought from D/o. AHD&F on 3.08.2017
73.	Dr. Shantibhusan Senapati, Bhubaneswar, Odisha 01/53/8/555/AM18/D-13/IC	31.07.17	06Nos. of Live Mice	NA	Comments sought from D/o. AHD&F on 9.08.2017
74.	M/s. Tropical Fish Aquarium, Bangalore 01/53/8/326/AM18/T-10/IC	31.5.17	Ornamental Fish	0330.11	Comments sought from D/o. AHD&F on 8.08.2017
75.	Dr. Dinkar M Salunke, Director ICGEB, New Delhi 01/53/162/Misc/AM18/D-14/IC	25.7.17	3 Male And 3 Female Live Mice	16.70	Comments sought from D/o. AHD&F on 11.8.2017
76.	M/s. Swati Palanivelu Vijaya, New Delhi 01/53/8/532/AM18/S-34/IC	17.7.17	1 Live Pet Cat	.16	Comments sought from D/o. AHD&F 11.8.2017
77.	M/s. Dolphin Aquarium, Kolkata 01/53/162/Misc/AM18/D-15/IC	3.8.17	Ornamental Fish	26.13	Comments sought from D/o. AHD&F 11.8.2017
78.	M/s. Parminder Singh 01/53/162/Misc/AM18/P-8/IC	24.07.17	2 Nos. of Pet Dog	NA	**Approved** as recommended by D/o. AHD&F vide OM No. 110-104/2016-(NF-T) dated 14.08.2017 **(Ex-post facto approval)**
79.	M/s. Archana Kaliappan 01/53/8/Misc/AM18/A-29/IC	21.7.17	1 no. of dog	.59	Comments sought from D/o ADH&F on 21.07.2017
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
80.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
81.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process.

					Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016.
82.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW dated 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF & CC. Comments sought from MoEF&CC on 31.03.2017
83.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Comments sought from MOEF on 02.01.2017
					Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17
84.	M/s. Pilot Industries Ltd. , Delhi 01/53/8/1157 /AM17/P-26/IC	12.01.2017	7500 MTs of Waste Acid lead Batteries (ISRI:Rail & Rains), Radio, Racks, Relay, Ropes, Rakes	4337.55	Recommended by MoEF&CC vide OM No. 23-213/2012-HSMD dated 08.05.17
					DIPP vide O.M. No. 9/13/2017-TSW dated 22.02.2017 has sought information from the firm
85.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Comments sought from MoEF on 09.03.2017.
					Recommended by DIPP for 1948 MTs vide OM No. 9/15/2017-TSW/70 dated 17.05.17
86.	M/s. Satyam Rubber Co.Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	8.3.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	Comments sought from MoEF on 15.03.2017
					DIPP vide OM No. 9/19/2017-TSW/42 dated 30.03.17 has sought information from the firm. Reply received from the firm has been sent to DIPP on 16.08.2017.
87.	M/s. ISGEC Hitachi Zosen Ltd., Nodia 01/53/8/1428/AM17/I-47/IC	15.03.17	64 nos of Re-Treated Tyre (For Use in 650MT Hydraulic " in plant movement and Jacking system)	31.93	DIPP vide OM No. 9/23/2017-TSW/46 dated 31.03.2017 has sought information from the firm.
88.	M/s Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Comments sought from MoEF&CC on 20.03.2017
					Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17.
89.	M/s. Kerala Rubber & Reclaims Ltd. , Kochi 01/53/162/MISC/AM18/K-2/IC	5.5.17	1200 MT of Tyre Buffing powder & 1200 MT of used Tyre cuttings	171.9	Comments sought from MoEF&CC on 12.5.17
					DIPP vide OM No. 9/30/2017-TSW/77 dated 18.05.17 has sought information from the firm.
90.	M/s. Aerocom Cushions Pvt. Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested to sought comments from D/o C&PC.
91.	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.17	1000 MT of Solid Recovered/Replacement Fuel (SRF)	41.18	Comments sought from MoEF&CC and D/o C&PC on 29.05.17. D/o C&PC has

			(Municipal Waste)		suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 17.07.2017. DIPP vide OM dated 21.07.2017 has advised that in the first instance firm may be advised to obtain No Objection from Ministry of Environment & Forests for the import of item viz. "Solid Recovered/Replacement Fuel (SRF)-Municipal Waste ITC HS Code 38251000)' indicating the constituents of SRF. Firm is advised accordingly to do the needful.
92.	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) – Allied Industrial /Commercial Waste	6.86	Comments sought from MoEF&CC and D/o C&PC on 29.05.17. . D/o C&PC has suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 17.07.2017. DIPP vide OM No. 9/43/2017-TSW dated 19.07.2017 has sought information from the firm. The same has been communicated to the firm on 16.08.2017
93.	M/s. K.G.Metalloys, Dholpur, Rajanthan 01/53/8/497/AM18/K-8/IC	12.07.17	200 MTs of Lead Scrap Rakes, Rails ; 6500 MTs of Lead Scrap Rains, Rono Roper; 500 MTs of Racks, Radio, Realy,Ropes, Rents	55055.00	**Approved** as recommended by DIPP vide OM No. 9/45/2017-TSW/108 dated 21.07.2017 and MoEF&CC vide OM No. HSM-23/35/2017-HSM dated 28.07.2017
RA Jaipur may issue the import authorization to the applicant for import of 7200 MTs of Lead scrap (as per ISRI Code: RAINS, RADIO, ROPES, RACKS, RAILS, RELAY, RENTS) from GCA for a CIF value of Rs 11,38,00,000/- (USD 1771206) for recycling & manufacture of lead ingots/Alloys subject to the conditions mentioned in the MoEF&CC OM No. HS M-23/35/2017-HSM dated 28.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
94.	M/s. Isgec Heavy Engineering Ltd, Yamunanagar, Haryana 01/53/8/437/AM18/I-15/IC	29.06.17	80 different items as per list attached	28.70	**Approved** as recommended by DIPP vide OM No. 9/48/2017-TSW/109 dated 21.07.2017
RA CLA New Delhi may issue the import authorization to the applicant for import of 80 items (2407 Nos.) [as per enclosed list] from Jordan for a CIF value of Rs 28,70,748/- (USD 45,066.70) subject to the conditions mentioned in the DIPP OM No. 9/48/2017-TSW/109 dated 21.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi.					
95.	M/s. Gulati Udyog, Bhilai Chhattisgarh 01/53/8/501/AM18/G-18/IC	17.7.2017	34000 MT of used rubber tyre with multiple cuts or single cut or shredded in press baled or loose form	1547.00	Comments sought from MoEF&CC on 19.07.17 Recommended by DIPP vide OM No. 9/47/2017-TSW/112 dated 24.07.2017
96.	M/s. Dashmesh Rubber Industries Pvt Ltd, Gujarat 01/53/8/531/AM18/D-12/IC	20.07.17	4000 MTs of Old or Used Tyres Scrap	1138.00	**Approved** as recommended by DIPP vide OM No. 9/49/2017-TSW/115 dated 08.08.2017 and MoEF&CC vide OM No.23-39-HSMD dated 01.08.2017

RA Surat may issue the import authorization to the applicant for import of 4000 MTs of old/used rubber tyres/tubes (radial/non-radial) scrap (multiple cut/shredded) (press baled or loose) from GCA for a CIF value of Rs 11,38,00,000/- (USD 1771206) for manufacture of reclaimed rubber subject to the conditions mentioned in the MoEF&CC OM No.23-39-HSMD dated 01.08.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Surat.					
97.	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	7.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Accordingly, comments being sought from Ministry of AYUSH.
98.	M/s. HBL Power Systems Ltd, Hyderabad 01/53/162/Misc/AM18/H-15/IC	18.07.17	2000 Kgs. of Cadmium Metal Powder	25.72	**Approved** as recommended by DIPP vide OM No. 9/51/2017-TSW dated 17.08.2017
RA Hyderabad may issue the import authorization to the applicant for import of 2,000 Kgs of Cadmium Metal Powder from Belgium for a CIF value of Rs. 25,72,500/- (Euro 34,300) for manufacture of Nickel Cadmium Sintered Plastic Bonded Batteries subject to actual user condition besides other usual conditions of import authorization.					
99.	M/s. Navicom Technology International Pvt. Ltd, Mumbai 01/53/8/521AM18/N-21/IC	20.07.17	400 Kgs of Hydrolit CA 1.0-3.0MM	.65	Comments sought from DIPP on 04.08.2017
100.	M/s. MSS Rubber & Reclaims Pvt. Ltd, Kerala 01/53/162/Misc/AM18/M-16/IC	03.08.17	12000 MT of "Tyre Powder" size 0mm to 0.8 mm and tyre chips 1mm to 30mm (maximum) made from used tyre scrap	1330.08	**Approved** as recommended by MoEF&CC vide OM No.5-1/2014-HSMD dated 31.07.2017 and DIPP vide OM No. 9/55/2017-TSW dated 17.08.2017
RA Cochin may issue the import authorization to the applicant for import of 1500 MTs of wireless used tyres chips and tyres buffing powder form GCA for a proportionate CIF value for manufacture of reclaimed rubber subject to the conditions mentioned in the MoEF&CC OM No.5-1/2014-HSMD dated 31.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
101.	M/s. Mumbai Fabric Pvt Ltd, Mumbai 01/53/162/Misc/AM18/M-15/IC	05.08.17	99000 MT of Old or used tyre scrap/rubber scrap in press baled/multicut/shredded in bales or bags or in loose from.	5880.60	**Approved** as recommended by DIPP vide OM No. 9/53/2017-TSW/121 dated 16.08.2017 and MOEF vide OM No.23-73/2013-HSMD dated 7.7.2017.
RA Mumbai may issue the import authorization to the applicant for import of 47,672 MTs of old/used Tyres Scrap (multiple Cuts/Shredded) in pressed bales or bags or loose form from GCA for a proportionate CIF value for manufacture of crumb rubber subject to the conditions mentioned in the MoEF&CC OM No.23-73/2013-HSMD dated 7.7.2017. as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
102.	M/s. Navkar Industries, Yadadri (D), 01/53/8/580/AM18/N-22/IC	08.08.17	4,000 MTs of Used Rubber Tyres Scrap (Multiple Cuts/Shreds/Press Baled)	104.0	**Approved** as recommended by DIPP vide OM No. 9/54/2017-TSW/120 dated 16.08.2017 and MoEF&CC vide OM No. HSM-23/4/2017-HSMD dated 31.07.2017
RA Hyderabad may issue the import authorization to the applicant for import of 4,000 MTs of used rubber tyres scrap (multi-cuts/shreds) (Press Baled or in loose form) from GCA for a CIF value of Rs. 1,04,00,000/- (USD 1,60,000) for manufacture of crumb rubber subject to the conditions mentioned in the MoEF&CC OM No. HSM-23/4/2017-HSMD dated 31.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
103.	M/s. Sri Eshwar Rubber Crumb, Srikakulam (Dist.), AP 01/53/8/574/AM18/S-41/IC	07.08.17	20,000 MTs of Waste pairings D Scrap of rubber (other than hard rubber) and powders an granules obtained there from	938.60	Comments sought from DIPP on 09.08.2017 Recommended for 5,000 MTs by MoEF&CC vide OM No. 23-135/2014-HSMD dated 31.07.2017

104.	M/s. Miracle Reclain Rubber Coimbatore Pvt. Ltd, Keala 01/53/8/508/AM18M-14/IC	18.07.17	300 MTs of Used tyre scrap (Pressed & Baled, Multi Cut Shredded)	18.37	Comments sought from DIPP on 9.08.2017 Recommended by MoEF&CC vide OM No. 23-50/2016-HSMD dated 12.05.17
105.	M/s. Chloride Metals Ltd, Kolar 01/53/8/1055/AM17/C-22/IC	27.07.17	10,000 MTs of Waste Acid Batteries (ISRI : Rains)	92.00	**Approved** as recommended by MOEF vide OM No. 23-153/2014-HSMD dated 07.07 .2017 and DIPP vide OM No. 9/2/2017-TSW/135 dated 25.08.17
RA Bangalore may enhance the quantity of Drained Lead Acid Batteries scrap (crushed/broken) by 2797 MTs (i.e. from 5000 MTs to 7797 MTs) with proportionate increase in CIF value subject to the conditions mentioned in the MOEF OM No. 23-153/2014-HSMD dated 07.07.2017 with no change in other terms and conditions. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
106.	M/s. Telangana Rubber Industry, Hyderabad 01/53/8/600/AM18/T-16/IC	9.8.17	12,500 MTs of Old & Used Rubber Trye Scrap (Multiple Cuts/Shredded/Press Baled)	660.00	**Approved** as recommended by DIPP vide OM No. 9/58/2017-TSW dated 17.08.2017 and MoEF&CC vide OM No. 23-140/2015-HSMD dated 31.07.2017
RA Mumbai may issue the import authorization to the applicant for import of 10,158 MTs of used rubber tyres scrap (multiple-cuts/shreds/press baled) from GCA for a proportionate CIF value for manufacture of crumb rubber subject to the conditions mentioned in the MoEF&CC OM No. 23-140/2015-HSMD dated 31.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
107.	M/s. Nikhil Petrochem Pvt Ltd, Ahmedabad 01/53/8/602/AM18/N-23/IC	10.08.17	2500 MT of Used Rubber Tubes & Tyres With On Cut, Multi Cut (Pressed/Baled/Shredded)	700.00	**Approved** as recommended by DIPP vide OM No. 9/59/2017-TSW/127 dated 18.08.2017 and MoEF&CC vide OM No. 23-69/2016-HSMD dated 31.07.2017
RA Ahmedabad may issue the import authorization to the applicant for import of 2226 MTs of used rubber tyres & tubes scrap (single cut/multiple-cuts/shredded) in press baled or loose form from GCA for a proportionate CIF value for manufacture of reclaimed rubber/crumb rubber subject to the conditions mentioned in the MoEF&CC OM No. 23-69/2016-HSMD dated 31.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
108.	M/s. SNR Reclamations Pvt. Ltd, Ludhiana 01/53/8/606/AM18/S-44/IC	1.8.17	2000 MT. Used Butyl Rubber Tubes Scrap with One Cut or multiple cuts/baled/shredded/press	160.00	Comments sought from MoEF&CC on 11.8.2017 Recommended by DIPP vide OM No. 9/62/2017-TSW dated 17.08.2017
109.	M/s. S.P. Rubbers, Chittoor (Dist.), AP 01/53/8/601/AM18/S-43/IC	10.8.17	4500 MT of Used tyres & tubes Scrap with one cuts or multiple cuts/baled/shredded/press	360.0	**Approved** as recommended by DIPP vide OM No. 9/60/2017-TSW/128 dated 18.08.2017 and MoEF&CC vide OM No. 23-234/2014-HSMD dated 31.07.2017 and 23-234/2014-HSMD dated 17.04.2017
RA Hyderabad may issue the import authorization to the applicant for import of 4,500 MTs of used rubber tyres & tubes scrap (one-cut/multiple cuts/shredded) (in loose or press baled condition) from GCA for a CIF value of Rs. 3,60,00,000/- (USD 5,29,411.76) for manufacture of crumb rubber subject to the conditions mentioned in the MoEF&CC OM No. 23-234/2014-HSMD dated 31.07.2017 and 23-234/2014-HSMD dated 17.04.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
110.	M/s. Shree Mangal Radhika Industries, Sonipat, Haryana	10.8.17	4000 MT of Used Tyres & Tubes Scrap with one cuts or multiple	320.00	Comments sought from MOEF on 26.07.2017

	01/53/8/603/AM18/S-42/IC		cuts/baled/shredded/press.		Recommended by DIPP vide OM No. 9/61/2017-TSW/125 dated 17.08.2017
Part-3 Ministry of Steel					
111.	M/s. Shivam Iron & Steel Co. Ltd, Kolkata 01/53/8/436/AM18/S-28/IC	29.06.17	50000 M.T. of Slag Ferro Manganese	320.21	M/o Steel vide letter dated 17.07.17 has sought information from the firm.
112.	M/s. Arfin India Ltd, Ahmadabad 01/53/8/505/AM18/A-28/IC	17.07.17	1000 Mts. Of Titanium Scrap	162.87	**Approved** as recommended by Ministry of Steel vide U.O. No. 2(5)/2017-TW dated 21.08.2017
RA Ahmedabad may issue the import authorization to the applicant for import of 1000 MTs of Titanium Scrap for manufacturing of Ferro Titanium from UK, UAE, Saudi Arabia, European Union, Singapore and USA for a CIF value of Rs. 162,875,008/- (USD 25,00,000) subject to the conditions mentioned in the Ministry of Steel U.O. No. 2(5)/2017-TW dated 21.08.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
113.	M/s. Sree Bholey Alloys Pvt. Ltd, Bokaro, Jharkhand 01/53/8/1482/AM18/S-40/IC	31.07.17	Ferro Manganese Slag	27.55	Comments sought from M/o. STEEL on 9.08.2017
114.	M/s. Modern India Con-Cast Ltd, Kolkata 01/53/8/1402/AM18/M-12/IC	21.7.17	50000 MTs of Ferro Manganese Slag	3900.00	Comments sought from M/o. STEEL on 9.8.2017
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
115.	Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments awaited from MoEF&CC.
					Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
116.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16.
					Comments sought from D/o C&PC on 06.04.16
117.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016
					Comments awaited from MoEF&CC.
118.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from C & PC on 5.05.2016.
					Comments awaited from MoEF&CC.
119.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
120.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16
121.	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from MOEF & C & PC on 24.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application. A copy of application has been again sent

					to MoEF&CC.
122.	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from MOEF & D/o C & PC on 24.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application a copy of the application has been again sent to MoEF&CC.
123.	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from MOEF and C&PC on 06.12.2016
124.	M/s. Saarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
125.	M/s MM Aqua Technologies Ltd. , Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC &MoEF on 8.03.17
126.	M/s Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC &MoEF on 29.03.17
127.	M/s RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial of PVC Films	167.5	Comments sought from D/o C&PC and MoEF on 29 .03.17
128.	M/s. Gujarat Fluorochemicals Limited, Mumbai 01/53/8/268/AM18/G-7/IC	22.05.17	50 Kgs of Chlorotrifluoroethene Gas (CTFE MONOMER)	10.36	**Approved** as recommended by D/o C&PC vide OM No. 25016/1/2014-PC.II dated 27.07.2017. MoEFCC(O) had earlier vide OM No. 11/2/2015-OC dated 17/8/2015 had informed that they have no comments to offer as the item does not fall under purview of Montreal Protocol.
RA Mumbai may issue the import authorization to the applicant for import of 50 Kgs of Chlorotrifluoroethene Gas from GCA for a CIF value of Rs. 10,36,000/- (Euro 12,950) subject to the conditions mentioned in the D/o C&PC vide OM No. 25016/1/2014-PC.II dated 27.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
129.	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/319/AM18/G-12/IC	31.05.17	250 Kgs of Chlorotrifluoroethene Gas (CTFE MONOMER)	51.80	**Approved** as recommended by D/o C&PC vide OM No. 25016/1/2014-PC.II dated 27.07.2017. MoEFCC(O) had earlier vide OM No. 11/2/2015-OC dated 17/8/2015 had informed that they have no comments to offer as the item does not fall under purview of Montreal Protocol.
RA Mumbai may issue the import authorization to the applicant for import of 250 Kgs of Chlorotrifluoroethene Gas from GCA for a CIF value of Rs. 51,80,000/- (Euro 64,750) subject to the conditions mentioned in the D/o C&PC vide OM No. 25016/1/2014-PC.II dated 27.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
130.	M/s. Aarti Industries Ltd, Mumbai	17.05.17	59 Kgs of Bromofluoromethane	50.27	Recommended by D/o Pharma vide OM No. 36012/17/2014-

	01/53/8/233/AM-18/A-17/IC				Norms dated 12.07.2017.. MoEF&CC vide OM No. 11/16/2017-OC dated 17.08.2017 has sought information from the firm
131.	M/s. Syngene International Ltd, Bangalore 01/53/8/422/AM18/S-29/IC	29.06.17	(i) Accetic Anhydride, (ii) Akovaz (Ephedrine Sulfate 50mg/ml) (iii)Ephedrine Sulfate	28.97	Comments sought from D/o C&PC on 11.07.2017
132.	M/s Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/563/AM18/G-20/IC	01.08.17	15000 Kgs. of Asahiklin AK-225 (HCFC-225/ca/cb)	48.60	Comments sought from MOEF&CC and C&PC on 9.08.2017
Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
133.	M/s. Seal Infotech Pvt Ltd, Chennai 01/53/8/658/AM17/S-58/IC	14.09.16	146 nos of support Services as per ANF-2M	18.32	Comments sought from MOEF on 22.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. DeitY vide Letter No. 16(19)2016-IPHW dated 29.12.16 has sought information from the firm. Deity vide Letter No. 16(19)2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed. The committee decided to keep the application in abeyance and withdraw the case from agenda, until further clearance from Deity.
134.	M/s Spatika Digital Solutions Pvt. Ltd.	01.12.16	337 Computer Parts	19.75	Comments sought from MoEF&CC vide OM dated 05.12.16.Deity vide letter No. 16(17)/2016-IPHW dated 29.12.16 has sought information from the firm. . Deity vide Letter No. 16(17)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed. The committee decided to keep the application in abeyance and withdraw the case from agenda, until further clearance from DeitY.

135.	M/s. IBM India Pvt Ltd, Bangalore 01/53/8/958/AM17/I-39/IC	06.12.16	14650 nos. of Composite of Refurbished Computers Parts	7710.45	Comments sought from MOEF on 07.12.16.Deity vide Letter No. 16(18)/2016-IPHW dated 03.01.17 has sought information from the firm. Deity vide Letter No. 16(18)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed. The committee decided to keep the application in abeyance and withdraw the case from agenda, until further clearance from DeitY.
136.	M/s Dell International Services India Pvt. Ltd. , Bangalore 01/53/8/154/AM18/D-6/IC	2.5.17	Used computer parts (As per ANF 2M)	4148.6	Deity vide e-mail dated 17.05.2017 has informed that the case is under process
137.	M/s. Agile Electric Sub Assembly Pvt. Ltd. , Chennai 01/53/00552/AM17/A-4/IC	15.4.17	4 no of Automatic data Processing Machines and Unites	3.3	Comments sought from Deity on 15.5.17
138.	M/s. Bharat Electronics Limited , Bangalore 01/53/8/0136/AM18/B-3/IC	20.04.17	10000 Kgs of Chromium Powder	222.60	Deity vide letter dated 27.06.2017 has sought information from the firm.
139.	M/s. Allison Transmission India P. Ltd, Kanchipuram 01/53/8/308/AM18/A-18/IC	26.05.17	1 No of GM 4L80 Transmission	208320	Comments sought from Deity on 06.06.2017
140.	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 has sought information from the firm
141.	M/s. Dark Line Copier, Navi Mumbai 01/53/8/492/AM18/D-10/IC	12.07.17	4000 Nos. of Old and Used Digital Multifunctional Devices & Printers (working condition)	500.00	Comments sought from Deity &MOEF on 14.07.17
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
142.	M/s. Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	MoEF&CC vide OM dated 18.01.17 has sought information from the firm.
143.	M/s Krishna Antioxidants Pvt. Ltd. , Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC-141B (1,1-DICHOLORO-1FLUOROETHANE)	53.60	Comments sought from MoEF&CC on 3.4.1 7
144.	M/s Ceasefire industries Pvt. Ltd. Pune 01/53/8/193/AM18/C-3/IC	8.5.17	50,000 Kgs of Dichlorotrifluoroethane (HCFC-123)	326.40	Comments sought from MoEf&CC on 9.5.17.
145.	M/s. Huntsman International India P. Ltd , Mumbai 01/53/8/327/AM18/H-12/IC	31.05.17	400 MTs of Hydro Chloro Fluro Carbon (HCFC)141 B	1100.00	Comments sought from MOEF &CC on 06.06.2017
146.	M/s. East West Engineering Company , Delhi 01/53/8/330/AM18/E-3/IC	01.06.17	3000 Kgs. Recycled Halone 1211 Gas and 2000 Kgs. Recycled Halone 1301 Gas	97.50	Comments sought from MoEF&CC on 06.06.2017

147.	M/s. Pl Industries Ltd, Udaipur Rajasthan 01/53/566/AM18/P-9/IC	07.08.17	900 Kgs . of 2-chloro-1, 1-Difluoroethane (HCFC 142)	17.14	Comments sought from MOEF &CC (O) on 4.08.2017
148.	M/s. Proton Gases (India) Pvt. Ltd, Panvel. Maharashtra 01/53/8/581/AM18/P-10/IC	08.08.17	400 MT of HCFC 141 B	741.00	Comments sought from MOEF&CC on 09.08.2017
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
149.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF on 31.03.2016.
150.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16.
151.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF (WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
152.	M/s. Adinath Veterinary Products Pvt Ltd, Indore 01/53/8/226/AM18/A-13/IC	17.04.17	2 Nos Tele Injection Applicator with zip telescopic sight	2.62	**Approved** as recommended by MoEF&CC vide OM No. 3-35/2017/WL dated 29.06.2017
RA Indore may issue the import authorization to the applicant for import of 02 Nos. of Tele Injection Applicator with zip telescopic sight from M/s. Telinject GmbH, Germany for supply to the Wildlife Warden Jammu and Veterinary Hospital of Nehru Zoological Park, Hyderabad for use to humane treatment of wild animals for a CIF value of Rs. 2,62,608/- (USD 1777.28) subject to the conditions mentioned in MoEF&CC OM No. 3-35/2017/WL dated 29.06.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
153.	M/s. A&S Creations, New Delhi 01/53/8/338/AM18/A-19/IC	01.06.17	8 Nos. of Telonics MOD-400-3 Collars	1.20	**Approved** as recommended by MoEF&CC vide OM No. 3-38/2017/WL dated 31.07.2017.
RA CLA New Delhi may issue the import authorization to the applicant for import of 08 Nos. of Telonics MOD-400-3 Collars from USA for a CIF value of Rs. 1,20,855/- (USD 1777.28) for supply to the Wildlife Institute of India, Dehradun for Habitat Improvement and Conservation Breeding of Great Indian Bustard under CAMPA-GIB Project subject to the conditions mentioned in MoEF&CC vide OM No. 3-38/2017/WL dated 31.07.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi.					
154.	M/s. Adinath Veterinary Products P.Ltd, Indore 01/53/8/466/AM18/A-26/IC	07.07.17	1 Nos.of RD 706 Remote Injection Gun & 01 no of RD 406 Remote Injection Pistol	1.87	Comments sought from MOEF&CC on 11.07.2017
155.	M/s. Adinath Veterinary Products P. Ltd, Indore 01/53/8/467/AM18/A-27/IC	7.07.17	7 Nos. of Gut 50 Tranquilizing Gun Applicatior	7.24	Comments sought from MOEF&CC on 11.07.2017
156.	M/s Hi- Tech Advance Products, Indore 01/53/8/564/AM18/H-16/IC	02.08.17	4 Set" Veterinary Equipment / Tranquilizer Equipment / CO2 Injection Rifle And Accessories	7.22	Comments sought from MOEF (WL) on 3.08.2017
157.	M/s. Shri C. Ravishankar Deputy Conservator of Forests & Executive Director, Sri Chamarajendra Zoological Gardens, Mysuru 01/53/8/569/AM18/C-10/IC	2.08.17	Zebra (Equus Quagga Boehmi)	NA	Comments sought from AHD&F & MOEF (WL) on 4 4.08.2017
PART- 9 D/o Heavy Industry					
158.	M/s.Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/8/1454/AM17/V-34/IC	21.3.17	100 MTs of Tungesten Scrap	1500.0	D/o Heavy Industry has sought information from the firm. The same has been communicated to

					the firm.
159.	M/s. Volkswagen Group Sales India Pvt. Ltd, Mumbai 01/53/8/445/AM18/V-6/IC	05.07.17	1754 Nos. of Car Parts for Pursche	3681.42	D/o. Heavy Industry vide UO dated 03.08.2017 has sought information from the firm.
Part-10 (A) Ministry of Home Affairs (MHA)-Prov. Division					
160.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15
161.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
162.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
163.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
164.	M/s. Rolta India Ltd, Munbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
165.	DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoilless Disrupter WJD with 50 nos of cartridge	51.91	MHA vide OM dated 01.08.2017 has informed that representative of ITBP has informed that the subject item has already been procured. However, ITBP has been advised to confirm in this regard.
166.	M/s. OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/571/AM17/O-3/IC	29.08.16	60 nos of Night Vision Monocular	80.00	**Rejected** as not recommended by MHA vide OM No. IV-24011/11/2013-Prov.I-2081 dated 01.08.2017.
167.	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	4.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
168.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.16	140 Nos. of Simuntion Systems	343.25	Comments sought from MHA on 24.11.2016
169.	M/s Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
170.	M/s Alpha Design Technologies	06.01.17	12 nos of corner Shot CSM	37.92	MHA vide Letter No.

	Pvt. Ltd. , Bangalore 01/53/8/1122/AM17/A-60/IC		Model-FN57		13012/01/16-Prov.II dated 07.02.17 has sought information from the applicant.
171.	M/s Tonbo Imaging India Pvt. Ltd. , Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017
172.	M/s National Security Guard, New Delhi 01/53/8/1324/AM17/N-33/IC	23.02.17	6 sets of wireless Spy Camera with Transmission Systems (Multiple camera Systems with one control systems)	358.58	**Approved** as recommended by MHA vide letter No. IV-24011/11/2013-Prov-I-2081 dated 01.08.17 **(Ex-post facto approval)**
173.	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA.
174.	M/s National Security Guard, New Delhi 01/53/8/1324/AM18/N-4/IC	26.4.17	8 set of Multipurpose Long Range Surveillance Camera	337.42	Comments sought from MHA 1.5.17
175.	M/s National Security Guard, New Delhi 01/53/8/196/AM18/N-7/IC	5.5.17	2 sets of Wirless Spy Camera with Transmission System	**114.0**	**Approved** as recommended by MHA vide letter No. IV-24011/11/2013-Prov-I-2081 dated 01.08.17 **(Ex-post facto approval)**
176.	M/s. National Security Guard, New Delhi 01/53/8/321/AM18/N-8//IC	26.05.17	1 SIG 7167.62 NATO Semi 16 inch and 1MPX 9mn,8 Inch Autor	3.92	Comments sought from MHA on 01.06.2017
177.	M/s. National Security Guard, New Delhi 01/53/8/349/AM18/N-10/IC	05.06.17	2 Set of Multipurpose Long Range Surveillance Camera	84.35	Comments sought from MHA on 07.06.2017
178.	M/s. National Security Guard, New Delhi 01/53/8/370/AM18//N-11/IC	12.06.17	Spare parts of Pistol Beretta and spare parts of 12 Bore SPAS Gun as per Appx-A	.97	Comments sought from MHA on 20.06.2017
179.	M/s. ND Importers, New Delhi 01/53/8/387/AM18/N-14/IC	15.06.17	Blank Gun and Blank Cartridges	44.99	Comments sought from MHA on 20.06.2017
180.	M/s. Pahwa Manufactures, Sitapur 01/53/8/366/AM18/P-2/IC	12.06.17	3000 Kgs. of CBS -3 Powder (Propellant)	32.63	Comments sought from MHA on 20.06.2017
181.	M/s. Seena Gupta , Jaipur 01/53/162/Misc/AM18/S-24/IC	10.06.17	1 Digital Flying Camera	1.19	Comments sought from MHA on 16.06.2017
182.	M/s. National Security Guard, New Delhi 01/53/8/397/AM18/N-18/IC	19.06.17	28 Nos. of Multi Grenade Launcher with accessories, spares and gauges (as per Appx-A)	106.46	Comments sought from MHA on 21.06.2017
183.	M/s. National Security Guard, New Delhi 01/53/8/396/AM18/N-17/IC	19.06.17	829 Nos. of Pistol glock-19 along with spares and accessories (as per Appx-A)	393.83	Comments sought from MHA (Arms Division) 21.06.2017
184.	M/s. Gagandeep Singh Dhawan, New Delhi 01/53/8/405/AM18/G-15/IC	16.05.17	2 Nos. of 357 Sig Pistol with Coversion kit	4.50	Comments sought from MHA (Arms Division) on 11.07.2017
185.	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/475/AM18/D-11/IC	11.07.17	288000 Nos. of Primers Hunting Cap Type 29	5.00	Comment sought from MHA (Arms Division on 26.07.17

186.	M/s. Medical Sensors India Pvt .Ltd, Bangalore 01/53/162/Misc/AM18/M-13/IC	14.07.17	25 Nos . of Night Equipment 100 Nos. of 24 GHZ Radar for Speed Monitoring	131.30	Comments sought from MHA on 28.07.17
187.	M/s. Rangsons Defence Solutions Pvt. Ltd, Bangalore 01/53/8/538/AM18/R-15/11/IC	24.07.17	01 Nos. of X- Band Radar Transponder	3.50	Comments sought from MHA on 28.07.17
188.	Addl. Director General Of Police, Operation (OCTOPUS) Anhra Pradesh 01/53/8/568/AM17/A-31/IC	2.8.17	Glock-26 (9x19mm) Pistol (Gen4) each with 9mm Magazine-02. Speed Loader-01 no.- Cleaning Brush-01no. Cleaning Rod-01 no.	.95	Comments sought from MHA (Arms Division) on 4.8.2017
189.	M/s RPM2 Ins, New Delhi 01/53/162/Misc/AM18/R-16/IC	8.8.2017	Papperball Anti-Rio Equipment	29.98	Comments sought from MHA (Arms Division) on 10.8.2017 & 23.8.2017.
Part-10 (B) Ministry of Home Affairs (MHA)-IS Division					
190.	M/s. World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.16	3,78,000 nos of Arms & Ammunition	84.35	Comments sought from MHA on 19.10.16
191.	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	140.00	Comments sought from MHA on 03.11.16
192.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol.177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	1555.95	MHA vide OM No. V 11026/139/2016-Arms dated 25.03.2017 has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.2017. Reply received from the firm has been forwarded to MHA on 26.04.17.
193.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/832/AM17/A-44/IC	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos of Air Rifle. 177 Cal (7.5 Joules)	1555.95	MHA has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.2017. Reply received from the firm has been forwarded to MHA on 26.04.17.
194.	M/s JD Sports, New Delhi 01/53/8/589/AM17/J-13/IC	13.10.16	500 nos of Blank Pistol	40.00	Comments sought from MHA 11.11.2016
195.	M/s VKC & Sons Advanced devices Pvt. Ltd., New Delhi 01/53/8/1064/AM17/V-24/IC	03.01.17	2500 Pcs of air Pistol .177 cal(1.9 Joules)	125.33	Comments sought from MHA 06.01.2017
196.	M/s Bhargav Arms Company, Jammu 01/53/8/1125/AM17/B-22/IC	09.01.17	674 nos of Arms & Ammunition	20.19	Comments sought for MHA 13.1.2017
197.	M/s Dinex India Pvt. Ltd., Dehradun	29.01.17	150,000nos of Primed Hulls 12 70 16	4.38	Comments sought from MHA 27.1.2017.

	01/53/8/1194/AM17/D-18/IC				
198.	M/s Ankur Flourides, Ghaziabad 01/53/8/1376/AM17/A-74/IC	6.3.17	Import of Arms & Ammunition	56.07	Comments sought from MHA 8.3.2017
199.	M/s Narendra Explosives Ltd., New Delhi 01/53/8/0019/AM18/N-3/IC	10.4.17	Import of Arms & Ammunition	5.25	Comments sought from MHA 5.5.17
200.	Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	Comments sought from MHA (Arms Division) on 14.07.17
Part-11 Defence Research & Development Organisation (DRDO)					
201.	M/s. Sonar Marine Consultant Pvt. Ltd, Mumbai 01/53/8/479/AM18/S-32/IC	13.07.17	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob-Signal S/L, Line Thrower (LTR)	105.59	Comments sought from DRDO on 02.08.17
202.	M/s. Elcome Integrated Systems Pvt. Ltd, Mumbai 01/53/8/402/AM18/E-6/IC	21.06.17	6 Nos. of Synapsis Radar, 25 Kw X-Band up, Black Box 26"with 6ft. Antenna with complete Accessories	84.91	**Approved** as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/7 dated 23.08.2017.
RA Mumbai may issue the import authorization to the applicant for import of 06 Nos. of Synapsis Radar, 25 KW X-Band Up, Black Box 26" with 6 ft. Antenna with complete accessories from M/s. Raytheon Anschutz, Germany for Indian Naval Ship for a CIF value of Rs. 84,91,871/- (Euro 117,600) subject to usual conditions of import authorization.					
203.	M/s. Elcome Integrated Systems Pvt .Ltd, Mumbai 01/53/8/355/AM18/E-4/IC	06.06.17	22 Nos. Nautoscan NX 25 KW X-Band Up. 6 Feet and 12 Feet Antenna. Complete with all accessories	388.51	**Approved** as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/7 dated 23.08.2017.
RA Mumbai may issue the import authorization to the applicant for import of 22 Nos. Nautoscan Radar with complete accessories from M/s. Raytheon Anschutz, Germany for Indian Naval Ship for a CIF value of Rs. 3,88,51,800/- (Euro 5,18,024) subject to usual conditions of import authorization.					
204.	M/s. A&S Creations, New Delhi 01/53/8/559/AM18/A-30/IC	11.07.17	3 Nos. of Night Vision Binocular Tracker 3x42	.78	Comments sought from MOEF (WL) & DRDO on 9.08.2017
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
205.	M/s. SI Group-India Pvt Ltd, Mumbai 01/53/8/785/AM17/S-67/IC	14.10.16	2000 Mts of Dl lsobutylene (DlB)	1755.00	M/o P&NG vide OM No. P-19011/13/2016-Sup dated 29.03.17 has sought information from the firm.
206.	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.16	220,000 Liter BS EN 0590 GRADE E WINTER DIESEL (2010374)	131.68	M/o P&NG vide OM dated 27.06.17 has sought information from the firm
207.	M/s. Reliance Industries Ltd., Mumbai 01/53/8/1389/AM17/R-40/IC	6.3.17	600 MTs of Isopar L Fluids (Isoparaffinic Hydrocarbons)	414.6	M/o P&NG vide OM dated 18.07.2017 has requested to specify provisions under which DGFT has sought comments of M/o P&NG for importing Isopar L Fluids (Isoparaffinic Hydrocarbons). Reply received from the firm has been forwarded to M/o P&NG vide OM dated 24.08.2017.
208.	M/s. Reliance Industries Ltd., Mumbai 01/53/8/1388/AM17/R-39/IC	06.3.17	600 MTs of Isopar H Fluids (Isoparaffinic Hydrocarbons)	414.6	M/o P&NG vide OM dated 18.07.2017 has requested to specify provisions under which DGFT has sought comments of M/o P&NG for importing Isopar L Fluids (Isoparaffinic Hydrocarbons). Reply received

					from the firm has been forwarded to M/o P&NG vide OM dated 24.08.2017.
209.	M/s. Continental Automotive Components (India) Pvt. Ltd., Bangalore 01/53/8/277/AM18/C-6/IC	22.05.17	2220 Kgs of Gasoline EN 228, RON 95 Winter, 2535 Kgs of Diesel, EN590 BO additized, 1092 Kgs of Diesel,B100(RME) acc. To EN 14214 & 1092 Kgs of Diesel, Audi Worst Case (Fame)	29.46	M/o PN&G vide OM dated 16.06.17 has sought information from the firm. The committee decided to keep the application in abeyance and withdraw the case from agenda, until further information/inputs from the firm.
210.	M/s. Honda Motorcycle and Scooter India Pvt. Ltd, Gurgaon 01/53/8/465/AM18/H-14/IC	06.07.17	1824 Kgs. of "CEC- Legislative Fuel RFO2-03 OXY.CONT<0.1% (Euro IV Gasoline)	5.33	M/o. P&NG vide OM dated 01.08.2017 has sought information from the firm
211.	M/s. Ford India Pvt. Ltd, Ahmedabad 01/53/8/1199/AM18/F-1/IC	03.07.17	2380 Kgs. of "CEC Legislative Fuel RF-06-03 (Euro IV Diesel)"	6.91	Comments sought from P&NG on 28.07.17
Part-13 Department of Telecommunications (DoT)					
212.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 20.10.16 has informed that information from the firm is awaited.
213.	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
214.	M/s Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1	Comments sought from DOT on 15.12.2016
215.	M/s L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	1nos of 125 W NDB transmitter with complete accessories	18.34	Comments sought from DOT on 27.2.2017
216.	M/s Morumugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.2.17	1 no of Radar System With Transeivers (2 nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range – 12 nautical miles & (b) 1 no. short range -5 nautical miles	225.69	Comments sought from DOT 15.3.2017
217.	M/s. Navicom Technology International Pvt. Ltd. , Mumbai 01/53/8/0021/AM18/N-2/IC	11.4.17	2 Nos of Raymarine RD418D	1.0	Comments sought from DOT on 26.4.17
218.	M/s. Rural Water Supply & Sanitation Department, Bangalore 01/53/8/Misc/AM18/R-13/IC	12.07.17	03 Nos. of C- Band Weather Radar	975.00	**Approved** as recommended by DoT, WPC, RLO(SR) Import License No. IMP(SR)/Cap.-2498/2355 dated 09.08.2017 . **(Ex-post facto approval)**
Part-15 Directorate General of Civil Aviation (DGCA)					
219.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.
220.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
221.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	Clarification sought form the applicant on 09.11.2016. Reply is awaited from the firm

222.	M/s Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	9.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
223.	M/s. Sanmar Shipping Ltd, Chennai 01/53/8/287/AM18/S-13/IC	13.05.17	1 Aircraft	4053.00	**Approved** as recommended by DGCA vide letter No.5-2374 /2015-AI(2) dated 12.06.17. **(Ex-post facto approval)**
224.	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	DGCA. Vide UO No. 05-13/2014-AED-Vol-III dated 14.06.2017 has informed that they have sought information from the applicant.
225.	M/s. S.S. Trading Corporation, Delhi 01/53/8/288/AM18/S-12/IC	30.05.17	10000 Nos. of Meteorological Balloons (Weater Balloons	57.41	**Approved** as recommended by IMD vide letter No. UAL-036(Gen) dated 22.06.2017
RA CLA New Delhi may issue the import authorization to the applicant for import of 10,000 Nos. of Meteorologica Balloons (Weather Balloons) 750 GM from China for a CIF value of Rs. 57,41,130/- (USD 85,000) for supply to Indian Meteorological Department subject to other usual conditions of import authorization.					
226.	M/s. Jayashree Consulting India, Odisha 01/53/162/Mise/AM18/J-9/IC	13.06.17	3 Model Plane (Drone 6 MP Camera)	1.37	DGCA vide U.O Note 05-13/2014-AED dated 24.07.2017 has informed that DGCA has issued No objection to NTCA (National Tiger Conservation Authority) to operate UAS for Surveillance & Habitat tool for monitoring of protection of Tigers in Tiger Reserve Project only vide DGCA UO No. 05-13/2014-AED Vol.I dated 14.10.2015. M/s. Jayashree consulting approached DGCA vide e-mail dated 12.10.2016 requesting for NOC for import of drones for Simlipal Tiger Reserve. DGCA replied vide e-mail dated 04.11.2016 indicating no separate NOC will be issued. The committee noted that the firm has a supply order from Similipal Tiger Reserve. Accordingly, it **approved** the import of 3 Model Plane (Drone 6 MP Camera)
RA Cuttack may issue the import authorization to the applicant for import of 03 Nos. of 3 Model Plane (Drone 6 MP Camera) from China for a CIF value of Rs. 1,37,999.88/- (USD 2,045) for supply to Simlipal Tiger Reserve-Cum-Regional Chief Conservator of Forests, Baripada for surveillance & Habitat tool for monitoring of Protection of Tigers in Tiger Reserve Project only subject to the conditions mentioned in DGCA U.O. No. 05-13/2014-AED Vol. I dated 19.10.2015 subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					
227.	M/s.. Shri John A Horo, Bangalore 01/53/8/494/AM/J-10/IC	12.07.17	01 Syma X8HG RC Quad Copter	.70	**Rejected** as not recommended by DGCA vide U.O. No. 05-2/2015-AED dated 07.08.2017
228.	M/s. C.S.I.R Institute of Himalayan Bioresource	1.8.17	01 No. Of Unmanned Aerial Vehicle (Model : Stark Hx8	45.10	**Approved** as recommended by DGCA vide letter No. 5-

	Technology, Palampur, HP 01/53/162/Misc/AM18/C-10/IC		Power Series XL)		2374/2015-AI(2) dated 21.08.2017 and U.O. No. 05-13/2014-AED Vol-VI Pt dated 15.06.2017
RA CLA New Delhi may issue the import authorization to the applicant for import of 01 No. UAS (Model St Hx8 Power Series XL from M/s. Harrris Aerial, USA for a CIF value of Rs. 45,10,100/- (USD 70,000) subject to the conditions mentioned in DGCA U.O. No. 05-13/2014-AED Vol-VI Pt dated 15.06.2017 subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					
229.	M/s. Interglobe Aviation Ltd, New Delhi 01/53/8/342/AM18/I-13/IC	5.6.17	31 Nos. of Compter-T3CAS Part No. 9005000-10201, Air Data Inertial Reference Unit Part No. HG2030AE23, Dongle Programming	1788.67	**Approved** in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.
CLA New Delhi may issue the import authorization to the applicant for import of 31 Nos. of Aircraft parts [(i) 02 Nos. Computer-T3 (Part No. 9005000-10204) (ii) 02 Nos. of Emergency Locator Transmitter (Part No. 1153426-1M419) (iii) 12 Nos. of ELT, Survival Control Unit (Part No. IS 1823502-05) (iv) 12 Nos. of Dongle Programming (Part No. S 1820514-01 and (v) 03 Nos. of Air Data Inertial Reference Unit (Part No. HG 2030AE23)] from GCA for a CIF value of Rs. 17,88,67,044.82 (USD 26,30,397) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization.					
Part-18 Petroleum & Explosives Safety Organization (PESO)					
230.	M/s. Baker Hughes Singapore pte., Navi Mumbai 01/53/8/238/AM18/B-4/IC	17.05.17	Explosives as per Annexure –B"	289.76	**Approved** as recommended by PESO vide letter No. E-25(38) dated 07.06.17. The firm has also submitted utilization details of licenses issued during the last three years indicating that the firm has supplied the item to M/s. CAIRN and M/s. ONGC
RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per Annexure-B to ANF 2M) from USA for a CIF value of Rs. 2,89,76,684.44/- (USD 4,45,110.36) for carrying out oil exploration and perforation of oil well subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
231.	M/s. HSL Asia Limited, New Delhi 01/53/290/AM18/H-10/IC	13.05.17	Explosives as per ANF-2M	403.32	Recommended by PESO vide letter No. E-25(38)60/2016 dated 14.06.17. The firm has also

					submitted utilization details of licenses issued during the last three years, but not submitted the names of the end user to whom they had supplied the item. The committee decided to seek the names of the firms whom they have supplied the items
232.	M/s. Indian Explosives Pvt. Ltd., Kolkata 01/53/162/Misc/AM18/I-7/IC	23.05.17	59200 Pcs. Of Detonators	451.32	Recommended by PESO vide letter No. E-25(38)/80/2009/III dated 22.06.2017. However the committee in its meeting No. 4/AM18 has decided to defer the case and to seek utilization details of past licences issued during the last three years. Reply from the firm is awaited
233.	M/s. Indian Explosives Pvt Ltd., Kolkata 01/53/162/Misc/AM18/I-8/IC	23.05.17	67200 Pcs. of i-kon TM Detonator	450.10	Recommended by PESO vide letter No. E-25(38)/80/2009/III dated 22.06.2017. However the committee in its meeting No. 4/AM18 has decided to defer the case and to seek utilization details of past licences issued during the last three years. Reply from the firm is awaited
234.	M/s Ganga Explosives, Faridabad 01/53/8/473/AM18/G-16/IC	07.07.17	40000 Nos. of Industrial Explosive (RBT Cartridges)	80.00	**Approved** as recommended by PESO vide letter No. E.25(38)/129/2016 dated 23.08.2017
RA CLA New Delhi may issue the import authorization to the applicant for import of 40,000 Nos. of RBT (Rock Breaking) Cartridges from South Africa for a CIF value of Rs. 80,00,000/- (USD 123076) subject to the conditions mentioned in the PESO vide letter No. E.25(38)/129/2016 dated 23.08.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi.					
235.	M/s. Baker Hughes Singapore Pte., Mumbai 01/53/8/448/AM-18/B-7/IC	05.07.17	Explosives	NA	**Approved** as recommended by PESO vide letter No. E-25(38)114/2016. The firm has also submitted utilization details of licenses issued during the last three years indicating that the firm has supplied the item to M/s. CAIRN and M/s. ONGC.
RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per Annexure-B to ANF 2M) from USA for a CIF value of Rs. 1,44,95,073.66 (USD 2,22,487.70) for carrying out oil exploration and perforation of oil well subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
236.	M/s. Rural Water Supply & Sanitation Department Bangalore 01/53/8/Misc/AM18/R-14/IC	12.07.17	8000"Hygroscopic & Glaciogenic	273.00	**Approved** as recommended by PESO vide Letter No. E-25(37)80/2014/E-1 dated 20.07.2017. **(Ex-post facto approval)**
Part-19-PHARMA					
237.	M/s. Amway India Enterprise Pvt.Ltd., New Delhi 01/53/8/152/AM18/A-9/IC	02.05.17	60 MT of Fish Lipid Oil	600.00	Department of Pharma vide OM No. 36012/03/2017-PI-Norms dated 12.07.2017 has informed that since the product to be

					imported does not pertain to Pharmaceuticals or medical devices, they have not comments in the matter. The firm vide e-mail dated 11.08.2017 has forwarded the copy of Permit No. 1036/2017/DADF dated 18.05.2017 for import of livestock products issued by Department of Animal Husbandry, Dairying & Fisheries. In light of the Import Permit, the committee observed that no import license/authorization from DGFT is required as the item under the ITC(HS) Code 15042020 is freely importable
238.	M/s. Ajanta Pharma Ltd, Mumbai 01/53/8/220/AM18/A-14/IC	15.05.17	500 Kgs. of "Chloroiodomethane"	42.70	Comments sought from D/o Pharma on 01.06.2017
239.	M/s. Cadila Helthcare Ltd., Ahmedabad 01/53/8/235/AM18/C-4/IC	17.05.17	4500 Kgs. of "Theophylline Anhydrous 200 M"	79.31	Comments sought from D/o Pharma on 01.06.2017
240.	M/s. Verve Human Care Laboratories, Delhi 01/53/8/1393/AM18/V-9/IC	20.07.17	200 Kgs. of Pethidine HCL	49.50	Comments sought from D/o. Pharma on 2.08.17
241.	M/s. Verve Human Care Laboratories, Delhi 01/53/8/1394/AM18/V-8/IC	20.07.17	50 Kgs. Morpning Sulphate	18.75	Comments sought from Pharma on 03.08.2017
242.	M/s. G. Surgiwear Ltd, Shahjahanpur 01/53/8/00008/AM-17/G-1/IC	7.04.16	1000 Kgs of Titanium Powder (Tia16V4)	20.00	**Approved** as recommended by D/o Pharma vide OM No. 36012/04/2016-Norms dated 12.07.2017.
RA Moradabad may issue the import authorization to the applicant for import of 1,000 Kgs of Titanium Powder (TiA16V4) from GCA for a CIF value of Rs. 1,64,50,000/- (USD 2,35,000) for manufacturing of "Custom Made Devices (Patient Specific application) as per Notification No. G.S.R. 690(E) dated 25.09.2014 of Ministry of Health & Family Welfare subject actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Moradabad.					
Part-20 D/o Food & PD					
243.	M/s. Tajir Pvt Ltd, Mumbai 01/53/8/527/AM18/T-15/IC	21.07.17	Arborio Rice	96.81	The committee decided to process the case on file.
PART-21 Miscellaneous					
244.	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
245.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
246.	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri & Co-operation on 28.09.16
247.	M/s. Janatha Fish Meal & Oil Products, Udupi	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated

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	01/53/8/700/AM17/J-16/IC				25.10.2016 has forwarded the application to Fisheries Division.
248.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-33/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Ferilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16
249.	M/s International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Confirmation sought from AERB on 26.12.2016. However, confirmation from AERB is still awaited. The committee decided to seek original NOC from the firm.
250.	M/s International Environment Consulting 01/53/8/932/AM17/I-37/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	Confirmation sought from AERB on 26.12.2016. However, confirmation from AERB is still awaited. The committee decided to seek original NOC from the firm.
251.	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016
252.	M/s SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	5.1.2017	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont.copper and 300MTS of other alloys(Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017
253.	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	D/o AHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of D/o AHD&F. D/o AHD&F has suggested to forward the application to Etomology Department of Ministry of Agriculture.
254.	M/s Jasch Industries Ltd. , Delhi 01/53/8/1462/AM18/J-2/IC	28.3.17	5 no. of KR 85 Beta Source 7.4 GBq (200mCi)	4.72	Comments sought from D/o Atomic Energy Regulatory Board as on 26.4.17
255.	M/s Jasch Industries Ltd. , Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beat Source 7.4 GBq (200mCi)	20.34	Comments sought from D/o Atomic Energy Regulatory Board as on 26.4.17
256.	M/s Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.5.17	800 MTs of Fresh Ginger	160.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 15.5.17
257.	M/s. Nagory Innovative Arts Pvt. Ltd, Kanpur 01/53/8/25/AM18/N-6/IC	18.05.17	Handicraft items (as per ANF-2M)	11.84	MSME vide OM dated 12.07.17 has informed that the product is not regulated by them and have no comments to offer. The committee decided to seek comments from MoEF&CC (WL).
258.	M/s. Madras Security Printers Pvt Ltd, Chennai 01/53/8/276/AM18/M-10/IC	22.05.17	12 Tonnes of CBSI MICR Cheque Paper	14.92	Comments sought from D/o. Economic Affairs on 14.07.2017
259.	M/s. Jasch Industries Ltd, Delhi 01/53/8/561/AM18/J-11/IC	01.08.17	2 Nos. AM-241, Gamma Source 37 GBq (1000Mci) E64444.	8.32	Comments sought from AERB on 9.8.2017
260.	M/s. Jasch Industries Ltd, Delhi 01/53/8/562/AM18/J-12/IC	01.8.17	21Nos. of Kr-Beta Source 7.4GBq (200mCi) , AM-241	43.20	Comments sought from AERB on 9.08.2017

			Gamma source 11.1 GBq (300mCi) C64444, & Source 111 GBq (3000mCi) E64444		
Import of Gold & Silver Dore					
261.	M/s. Edelweiss Metals Limited, Ahmedabad 01/53/8/560/AM18/E-9/IC	31.07.17	10 MTs of Gold Dore	280620.92	The committee decided to process the case on file.

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